NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/652/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: BIZERBA INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: CISSIL RETAIL MANAGEMENT PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Bizerba India Art 1tol-

ORDER

Representative of counsel for petitioner present and stated that the counsel on record could not attend before the Tribunal today due to personal inconvenience. She prayed for time to make submissions. Time extended at request. Put up on 08.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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